NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Sl.No.1 – M/s Mahamaya Infrabuild Pvt. Ltd.

C. P. NO. 106(ND)15 **CA. NO.**

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016

NAME OF THE COMPANY: M/s. Sh. Anil Dwarika Prasad Agarwal V/s. M/s. Mahamaya Infrabuild Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
2.	R.K. Gopta. Advocate.] Swaralipi Deb Ray 4 5		Respondent	& Deb Rou
3.	A .	gand Advocas	In perhoner	Agu .

ORDER

Learned Counsels for both the parties were present. They prayed for four weeks time as a last chance to enter into an amicable settlement.

To come up on 10.10.2016.

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura)

59.1-

Member (Judicial)